Number of Industrial Licences given for Establishing Industries in Andhra Pradesh

572. SHRI G. S. REDDI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of industrial licences given for establishing industries in Andhra Pradesh between April and September, 1977;

(b) whether this number is less than the figure for a similar period in 1976; and

(c) if so, reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI) : (a) 16 Industrial licences and 14 letters of intent were issued during April-September, 1977 for establishing industries in Andhra Pradesh.

(b) Yes, Sir.

(c) Industrial licences are issued on the basis of merits of the application after taking into consideration the technoeconomic features of the proposal, capacity approved/installed, demand, applicant's experience and suitability, foreign collaboration, if any involved, savings/ outgo of foreign exchange, etc.

Non-implementation of recommendation of Sinha Committee by Indian Institute of Mass Communication

573. SHRI PRADYUMNA BAL :Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) number of persons specialising in communication working in the Indian Institue of Mass Communication. New Delhi.

(b) the reason why the recommendation of the Sinha Committee have not been followed although it strongly pleaded for a change in the Indian Institute of Mass Communication;

(c) whetherstudents as well as teachers are still harrassed for the genuine demands for the betterment of the education and the academic change; and

(d) whether some casual labourers have not been regularised even after nine long years of service in the Institute ? THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI L.K. ADVANI) : (a) Eleven.

(b) The recommendations of the Sinha Committee are under consideration of Government.

(c) No, Sir.

(d) No, Sir

Police Commissioner for Delhi.

574. SHRI MANORANJAN BHAKTA : SHRI ARJAN SINGH BHADORIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have since decided to set up a police Commissionerate in Delhi to combat law and order situation in the capital effectively; and

b) if so, the details of the proposed set up and what action has so far been taken in that direction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRJ DHANIK LAL MANDAL) : (a) Yes, Sir.

(b) It is proposed to bring forward a comprehensive legislation for this purpose as early as possible. Details of the same are being worked out.

Report of Kuldip Nayar Committee on set up of Samachar

575. SHRI MANORANJAN BHAKTA : SHRI M. RAMGOPAL REDDY DR. VASANT KUMAR PANDIT SHRI O.P. TYAGI: SHRI O.P. TYAGI: SHRI UGRASEN : SHRI M. KALYANASUNDA-RAM : SHRI YUV RAJ :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Kuldip Nayar Committee on the set-up of Samachar has aince submitted its report and if so, what its main recommendations; and

(b) whether Government have taken any decision about the reorganisation of the present set-up of the Samachar News Agency and if so, the details thereof? THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI L.K. ADVANI): (a) Yes, Sir. Astatement containing the major recommendations of the Committee is laid on the Table of the House.

(b) Government have decided to inform Samachar that they are in favour of restoring the status quo ante and therefore the revival of the four news agencis which existed prior to their merger on 24th January, 1976, namely, Press Trust of India, United News of India, Hindustan Samachar and Samachar Bharti.

Statement

The major recommendations of the Experts Committee on News Agencies are as follows :---

(a) Samachar should be split into VARTA two agencies, namely SANDESH. While and VARTA should provide and develop news supply in Hindi and at least 6 or 7 other Indian languages, along with an English service. SANDESH should be exclusively an English service. They should set up, in partnership, an international desk known as NEWS-INDIA for incorning and outgoing news which is visualised as full-fledged and growing international news cast. Correspondents and stringers should be established in About 25 places in the world over two years, as against 5 at present. Ministry of External Affairs should subscribe to its services to feed the Missions abroad.

(b) Out of 13 Members of the Governing Board of VARTA 9 should be drawn from subscribers of different languages and 1 from employees, there should be 2 co-opted Members chosen from the fields of education, culture etc. The Chief Editor would be an ex-officio Member. All of them would elect a Chairman. The Governing Body of Sandesh would be constituted on similar principles, while the Chairman would be part-time and honorary, the highest executive would be the Chief Editor. The Managing Committee of NEWS-INDIA would be constituted out of the Members of the two Boards. Every Member would have two yar tenure.

(c) The structure would be provided under an Act of Parliament.

(d) The task of reorganisation should be given to an interim body to be appointed by Government. Legal steps should be taken to vest this body with authority.

(c) It is estimated that the whole structure would require an additional provisions of Rs. 170 lakhs per year. (f) As for subscription rates, it is noted that the Samachar has already raised the subscription rates in many cases. However, the interim body has to review these rates' It has been recommended that Akashvani/Doordarshan should pay their subscription at the rate of Re, 1/- per radio licence and Rs. 5/- per TV licence. On the above formula, the existing AIR subscription of about Rs. 28 lakhs would be raise to **nearly Rs**. 198 lakhs. The subscription should be paid to VARTA and SANDESH in the ratio of 60: 40.

बिहार में जल परिवहन

576. **श्री झानेक्वर प्रसाद यादव : क्या नौवहन ग्रीर परिवहन** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बिहार राज्य ने केन्द्र सरकार को बिहार में जल परिवहन के विकास के संबंध में कोई योजना प्रस्तुत की है;

(ख<u>े</u>) यदि हां, तो इस प्रयोजन के लिए केन्द्रीय सरकार का बिहार को कितनी धनराशि देने का विचार है ; और

(ग) क्या केन्द्रीय सरकार ने वर्ष 1976-77 ग्रौर 1977-78 में जल परि-वहन के विकास के लिए कोई धन राशि दी थी?

नौवहन और परिषहन मंत्रालय मे प्रमारी राज्य मंत्री (भी वांद राम) । (क) बिहार सरकार ने 10-10-77 को 1-4-78 से शुरू होने वाली ग्रगली पंच-वर्षीय योजना में शामिल करने के लिए पांच योजनाग्रों का सुझाव दिया है। राज्य सरकार से ग्रभी तक कोई विस्तृत परियोजना रिपोर्ट प्राप्त नहीं हुई है।

(ख) ग्रगली पंचवर्षीय योजना (1978-83) का निर्माण प्रगति पर है।